

Increase in age of entry in Government Service

984. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to increase the maximum age limit of entry in Government service keeping in view the meagre rate of employment; and

(b) if so, the details thereof ?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH) : (a) and (b). The age-limit for recruitment through the Civil Services Examination, 1990 has been raised from 26 to 31 years in the case of general candidates. From 1991 onwards it will be 28 years. Similar decision has been taken in respect of Indian Forest Service Examination, 1990. There is no proposal to raise the age limit for other categories.

Raising of age limit for Civil Service Examination

985. SHRI K.S. RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Government have raised the upper age limit for Civil Service Examination conducted by the Union Public Service Commission; and

(b) if so, the considerations that necessitated the changes and the details of the changes made ?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH) : (a) Yes Sir.

(b) Ever since the age limit was reduced from 28 years to 26 years in 1987, Government have been receiving representations for restoring the upper age limit to 28 particularly from the candidates belonging to rural

areas, who usually start their education late. Besides, a large number of candidates having Post Graduate qualifications and having technical degrees are also appearing in the Civil Services Examinations lately. They do not get a reasonable number of chances to compete in the examination with an upper age limit of 26 years.

The upper age limit for the general candidates has been raised to 28 years and the maximum number of chances allowed has been increased from three to four. For the 1990 examination however, the upper age limit has been fixed at 31 years in order to give a chance to those who were in the age group of 26 - 28 years between 1987 and 1989.

Movements of Pak Sailors and Merchant Navy Officers in Indian Ports

986. SHRI ANAND SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Navy Officers have recently urged the Government to restrict the movements of Pakistani sailors and merchant navy officers in Indian ports as they are found to be looking for classified information;

(b) if so, the reaction of Government thereto; and

(c) the precise information about the movements of Pak sailors and merchant navy officers in Indian ports ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA) (a) No, Sir.

(b) and (c). Does not arise.

Pending Cases before CAT

987. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state :